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- (vi) a large programme of software development is very essential for the success of CLASS Programme,
- (vii) Resource Centre's support to schools should be provided at the district
- (viii) ICERT should be the nodal agency for academic programme,

Compensatory afforestation in Upper **Indravati Dam Project**

- *6. SHRI BASANT T. KUMAR DAS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether any provision was made for compensatory affores cations in the multi purpose Upper Indravati Dam Project under construction in Orissa.
- (b) if so, when was the allocation made: and
- (c) whether any afforestation work uncfer this scheme was started?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) to (c) In the absence of any specific provision for compensatory afforestation in the project estimates, it was stipulated while granting conditional environmental approval in 1979 that adequate funds shall be made available by the project authorities to the Forest Department for taking up compensatory afforestation.

A sum of around Rs. 43.0 lakhs has been allocated since 1980 for compensatory afforestation in Kalahandi and Koraput Districts. A part of the compensatory afforestation is proposed to be undertaken this year.

हिन्दू विश्वविद्यात्तय ग्रधिमियम, 1915 का संशोधन

सस्य प्रकाश मालवीय : न्या प्रधास संजी 27 मार्च, 1990 को राज्य सभा में ग्रतारांकित ^{प्रकृ}न 1799 के दिये गये उत्तर को देखेंगे भीर यह बताने का अपा करेंगे कि:

to Questions

- (क) सरकार बनारस हिन्दू विश्व-विद्यालय ग्रधिनियम, 1915 में कव तक कोई व्यापक संशोधन करने का विचार रखता है; स्रोर
- (ख) क्या इस प्रयोजनार्थ कोई समिति बनाई गई है; यदि हां, तो उस समिति इ।रा कोई प्रतिबैदन प्रस्तुत किया गर्था है, तो उसका ब्योरा क्या है?

िमानव संसाधम विकास मंत्रालय में राज्य मंत्री (श्री चिमनमाई।मेहता) : (a·) श्रीर (ख) सरकार ने बनारस हिन्द् विश्वविद्यालय अधिनियम, 1915 में संशोधन करने के लिए विधान प्रारूप तैयार करने के वास्ते 3.5.1990 की एक प्रस्थिण समिति गटित की है। समिति से यह श्राशा की जाती है कि वह 30.9 90 तक भ्रपनी रिपोर्ट प्रस्तुत कर देगीं।

Differencies between the two Approach paper to the Eighth Five Year Plan

*8. SHRI ATAL BIHARI VAJ-PAYEE:

SHRI ASHWANI KUMAR.

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that there are differences between the Approach paper to the Eighth Five Year Plan which was prepared by the Planning Commission and other Approach paper which was discussed by the Committee of Secretaries on the 13th and 14th June, 1990;
- (b) if so, what are the main points on which the two documents differ;
- (c) what is Government's decision on these points; and
- (d) whether the Approach Paper to the Eighth Plan was prepared

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vvithout the knowledge of the Secretaries?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER, OF STATE IN THE MINISTRY OF PROGRAMME IM-PLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) There is only one paper on the Approach to the Eighth Five Year Plan which was finalised, after going through a process of consultations, held at various levels, including Departments of the Central Government. The Approach document was endorsed by the National Development Council, at its meeting held on 18th and 19th June, 1990.

(b) and (c) Do not arise, (d) No, Sir.

दिल्ली चित्रविद्यालय में नये कालेजों की रथापता करने, तथे पाठ्यकम शुरू करने ग्रीर नये छातावास खोलने के बारे में एक दल का गठन

> * 9. सरदार जगजीत सिंह ग्ररोड़ा : थी राम जेठनलानी:

क्या प्रधान मंत्री यह बताने की बुपा वारेंगे कि

- (क) क्या दिल्ली विश्वविद्यालय में नवे कलेजों की स्थापना करने, नये पाठ्यकम गुरू करने श्रीर नये छालावास खोलने के बार में योजना बनाने के लिए एक दल का गठन करने का विचार है;
- (ख) यदि हां, तो इस सबंध में ब्यीरा क्या है!

मानव संसाधन विकास मंत्रालय में (धी चिमनमाई मेहता): राज्य संत्री (क) ग्रीर (ख) सरकार दिल्ली विश्व-विद्यालय में नए कालेजों/छात्रावासी की स्थापना करने ग्रीर पाठशकम शुरू करने के संबंध में एक योजना तैयार करने के वास्ते एक दल बनाने के किसी प्रस्ताव 403 R.S.-4

पर विचार नहीं कर रहा है। तथापि, दिल्ली प्रशासन ग्रीर विश्वविद्यालय ग्रनुदान श्रायोग के परामर्श हे दिल्ली विश्वविद्यालय ढारा नए पाठ्यक्रम काले √ठान्नावास श्रह करने का ग्रावश्यकता तथा संभावना की समय-समय पर समाक्षा को जाता है यीर उपयुक्त कार्रवाई की जाती है।

Vacancies reserved for SC and ST

*10. SHRI H. HANUMANTHAPPA: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 909 given in the Rajya Sabha on the 20th March, 1990 and state:

- (a) what was the number of backlog of vacancies reserved for Scheduled Castes I Scheduled Tribes as on the 1st January, 1989 and 1st January, 1990 respectively, category-wise; and
- (b) what action plan has been drawn to clear the backlog during the current year?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) The number of backlog of vacancies as on 1st January every year is not centrally compiled. For the purpose of Special Recruitment drive in 1989, the number of carried forward reservations for SCs and STs as on 30-4-1989 was identified as follows:

- 1. Ministries I Departments of Government of India including Ministry of Railways 35.647
 - 2. Public Sector Undertakings 11,000
 - 3. Public Sector Banks 8,822
 - 4. Insurance Corporations 3,085

The number of carried forward reservations from SCs and STs as on 31-3-1990 reported for the purpose of